

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO - 1054

ANSWERED ON - 24/07/2026

REVIEW OF DEATH OF INDIAN CITIZENS ABROAD

†1054. SHRI SATPAL BRAHAMCHARI:

SHRI JAI PARKASH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government has reviewed the cases of death of Indian citizens abroad during the years 2023 to 2025;

(b) if so, the details of the causes of death (natural death, workplace accident, suicide, crime or others) country-wise, particularly in Saudi Arabia, United Arab Emirates, United States of America, United Kingdom, Italy and Germany;

(c) whether any independent assessment has been conducted by the Government with regard to the working conditions, mental health, social security and local safety standards of Indian migrants and labourers working in Gulf and European countries, if so, the details thereof; and

(d) whether any new system has been introduced to simplify processes of providing legal aid, financial assistance, compensation to families in distress, settlement of insurance claims and quick repatriation of mortal remains to India with dignity through Indian missions abroad and to make it transparent, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) & (b) Yes, the Government has reviewed the cases of death of Indian citizens abroad during the years 2023 to 2025. As per the information available with the Ministry, cause-wise & country-wise list pertaining to deaths of Indian citizens from 2023-2025 is placed at Annexure A.

(c) The Government accords high priority to the safety, protection and well-being of Indian migrants and workers abroad. There are established channels to enable them to reach out to Indian Missions/Posts in case they need any assistance. Pravasi Bharatiya Sahayata Kendras (previously known as Indian Workers Resource Centres) have been set up in key locations such as New Delhi, Dubai, Riyadh and Jeddah, which work in close coordination with Indian Missions/Posts to provide guidance, counselling and all possible

assistance to the Indian workers. They can also contact Indian Missions/Posts through walk-in, email, multilingual 24x7 emergency numbers, WhatsApp number, grievance redressal portals like MADAD/CPGRAMS/eMigrate, social media etc. There are dedicated Labour Wings for handling such matters, where there is a sizeable number of Indian migrant workers. Indian Missions/Posts regularly organize Open House and Consular Camps in remote areas to get feedback from the Indian workers residing in such areas and to address their grievances.

On receipt of any complaint or grievance from Indian workers through the PBSKs as well as other established channels, Indian Missions/Posts pro-actively takes it up with the concerned Foreign Employer (FE) and, if needed, the work place of the aggrieved worker is also visited. The issues are also taken up with the local Labour Department and other concerned authority of the host country for redressal.

Further, as additional safeguard for protection and safety of the female workers (including domestic sector workers), Government has authorized only State run Recruiting Agencies (RAs) to recruit Indian female workers holding ECR category passports for overseas employment in Gulf and other notified ECR Countries through the e-Migrate Portal. Moreover, there is a minimum age criteria of 30 years

for female workers holding ECR category passport for overseas employment to protect them against exploitation.

(d) Several measures and steps have been taken by the Government of India to ensure the well-being and protection of Indian workers overseas such as Pravasi Bhartiya Bima Yojna (PBBY). The Pravasi Bharatiya Bima Yojana (PBBY) is a mandatory insurance scheme for all Emigration Check Required (ECR) category workers going to ECR countries. The scheme provides an insurance cover of INR 10 Lakhs in case of accidental death or permanent disability and other benefits at a nominal insurance premium of INR 275/- for two years or INR 375/- for three years validity.

Further, various Ministries of the Government of India coordinate to ensure time-bound transportation of mortal remains. The eCARE Clearance Portal (<https://ecare.mohfw.gov.in>) of the Ministry of Health and Family Welfare is an online platform for providing clearance within 48 hours for transportation of mortal remains to India. The Portal is aimed at integrating all stakeholders on a single all-in-one interface, including the Consignee, Airport Health Organizations (APHOs) and Airlines. The portal facilitates smooth and timely clearance of documents with automated periodic alerts and live status tracking.

Indian Missions/Posts also utilize the Indian Community Welfare Fund (ICWF) to provide financial and legal assistance to Indian nationals in distress abroad on a means-tested basis. Under ICWF, the major assistance/facilitation includes Boarding & Lodging, Air Passage to India, Legal Assistance, Emergency Medical Care, Transportation of Mortal Remains to India, etc.

Annexure A

S. No	Country Name	the number of cases of deaths of Indian citizens during 2023-2025, due to-				
		Natural reasons	Workplace accidents	Suicide	Crime	Other reasons
1	Afghanistan	4	0	0	0	0
2	Albania	1	1	0	0	0
3	Algeria	4	5	1	0	0
4	Angola	26	0	0	0	0
5	Argentina	3	0	0	0	0
6	Armenia	75	19	2	3	0
7	Australia	472	8	19	3	75
8	Austria	48	0	0	0	3
9	Azerbaijan	12	0	0	0	0
10	Bahrain	703	10	101	2	43
11	Bangladesh	78	1	1	0	5
12	Belarus	2	0	0	1	10
13	Belgium	32	1	0	1	1
14	Bhutan	31	9	7	0	4
15	Bosnia & Herzegovina	0	0	0	0	1
16	Botswana	23	0	3	0	9
17	Brazil	14	0	1	0	0
18	Brunei	28	0	5	0	2
19	Bulgaria	5	2	0	0	0
20	Burkina Faso	8	2	0	0	1
21	Cambodia	29	0	5	0	3
22	Cameroon	10	1	0	0	1
23	Canada	453	40	39	9	411
24	Chile	4	0	1	0	1
25	China	117	0	7	0	6
26	Colombia	4	0	1	1	0
27	Cote D'ivoire	20	3	0	3	1
28	Croatia	4	1	1	0	6
29	Cuba	3	0	0	0	0
30	Cyprus	15	11	4	1	0
31	Czech Republic	4	0	0	0	10
32	Democratic Republic of Congo	86	5	4	3	5
33	Denmark	19	0	4	1	1

34	Djibouti	4	2	0	0	0
35	Dominican Republic	2	0	0	0	1
36	Egypt	46	2	0	0	0
37	Equatorial Guinea	3	1	0	0	0
38	Eritrea	1	0	0	0	0
39	Estonia	0	0	1	0	2
40	Ethiopia	13	1	1	1	0
41	Fiji	5	1	0	0	1
42	Finland	8	0	2	0	0
43	France	92	2	6	2	1
44	Gabon	2	0	1	0	0
45	Georgia	0	0	0	0	7
46	Germany	172	3	9	3	45
47	Ghana	48	8	1	0	0
48	Greece	80	4	8	0	35
49	Guatemala	2	0	0	0	4
50	Guinea	16	0	2	0	1
51	Guyana	8	0	1	0	0
52	Hungary	17	1	2	0	2
53	Iceland	2	0	0	0	0
54	Indonesia	93	2	1	0	13
55	Iran	26	10	1	0	6
56	Iraq	89	3	0	0	9
57	Ireland	39	0	1	1	6
58	Italy	910	9	38	9	91
59	Jamaica	5	0	2	2	7
60	Japan	61	0	4	0	15
61	Jordan	34	5	3	0	1
62	Kazakhstan	14	0	0	0	1
63	Kenya	87	3	5	0	12
64	Kingdom Of Eswatini	4	0	1	0	3
65	Kuwait	1672	62	162	10	285
66	Kyrgyzstan	0	0	0	2	9
67	Laos	8	0	3	0	4
68	Latvia	0	0	0	0	1
69	Lebanon	25	0	2	2	6
70	Liberia	18	0	0	0	2
71	Libya	3	0	1	0	2
72	Lithuania	1	0	0	0	0

73	Madagascar	25	0	0	1	0
74	Malawi	22	0	0	0	5
75	Malaysia	1056	7	131	8	235
76	Maldives	57	13	12	0	6
77	Mali	5	0	1	0	0
78	Malta	19	0	4	0	4
79	Mauritania	3	0	0	0	0
80	Mauritius	49	9	8	0	1
81	Mexico	36	0	0	1	0
82	Mongolia	1	0	0	0	0
83	Morocco	5	1	0	0	0
84	Mozambique	26	0	0	0	8
85	Myanmar	8	0	0	0	0
86	Namibia	3	0	0	0	0
87	Nepal	44	1	0	0	0
88	New Zealand	42	0	0	0	0
89	Niger	1	0	0	2	0
90	Nigeria	122	9	3	0	2
91	Norway	23	0	0	0	0
92	Oman	1092	38	146	0	222
93	Pakistan	29	0	0	0	0
94	Panama	19	0	0	0	0
95	Papua New Guinea	1	1	0	0	2
96	Paraguay	1	0	0	0	0
97	Peru	6	0	0	0	0
98	Philippines	184	17	4	15	1
99	Poland	35	0	4	2	12
100	Portugal	76	5	2	0	26
101	Qatar	783	23	66	0	102
102	Republic of Congo	1	0	1	0	2
103	Republic of Korea	8	0	1	0	19
104	Romania	15	1	1	0	2
105	Russia	67	0	6	0	36
106	Rwanda	11	0	0	0	0
107	Saudi Arabia	6376	182	354	29	1040
108	Senegal	12	2	0	0	1
109	Serbia	7	2	1	0	3
110	Seychelles	19	3	0	0	12
111	Sierra Leone	18	6	2	0	0

112	Singapore	639	32	14	0	0
113	Slovak Republic	2	0	0	0	2
114	Slovenia	3	0	0	0	0
115	South Africa	125	4	0	3	16
116	South Sudan	4	2	0	0	1
117	Spain	147	0	8	1	15
118	Sri Lanka	67	7	6	1	16
119	Sudan	4	0	0	0	0
120	Suriname	3	0	1	0	2
121	Sweden	18	0	0	0	0
122	Switzerland	54	0	0	0	4
123	Syria	2	0	0	0	0
124	Tajikistan	0	0	0	0	1
125	Tanzania	2	1	0	0	0
126	Thailand	293	1	18	1	76
127	The Netherlands	62	0	0	0	0
128	Timor Leste	1	0	0	0	0
129	Togo	6	0	0	0	0
130	Trinidad & Tobago	0	0	0	1	1
131	Tunisia	2	1	0	0	1
132	Turkiye	19	1	0	0	7
133	Turkmenistan	1	0	0	0	0
134	Uganda	84	3	6	2	10
135	Ukraine	4	0	0	0	0
136	United Arab Emirates	5702	128	511	25	1092
137	United Kingdom	632	6	34	5	149
138	United States of America	2340	46	62	37	365
139	Uruguay	1	0	0	0	0
140	Uzbekistan	19	7	2	0	0
141	Venezuela	1	0	0	0	0
142	Vietnam	41	2	0	0	4
143	Yemen	4	0	0	0	0
144	Zambia	24	0	2	1	36
145	Zimbabwe	10	1	0	0	1
